

FORM B
PUBLIC ANNOUNCEMENT
(Regulation 12 of the Insolvency and Bankruptcy Board of India (Liquidation Process) Regulations, 2016)

FOR THE ATTENTION OF THE STAKEHOLDERS OF **ROYAL REFINERY PRIVATE LIMITED**

Sr. No	Particulars	Details
1	Name of corporate debtor	Royal Refinery Private Limited
2	Date of incorporation of corporate debtor	March 22, 2012
3	Authority under which corporate debtor is incorporated / registered	Registrar of Companies – Mumbai Registration Number: 228597
4	Corporate Identity No. / Limited Liability Identification No. of corporate debtor	U74120MH2012PTC228597
5	Address of the registered office and principal office (if any) of corporate debtor	3-E, Trishla Premises Co-op Soc., Ltd. 3rd Floor, 122 Sheikh Menon Street, Mumbai - 400002
6	Date of closure of Insolvency Resolution Process.	April 16, 2021
7	Liquidation commencement date of corporate debtor	April 16, 2021 (Order Received on April 22, 2021)
8	Name and registration number of the insolvency professional acting as liquidator	Mr. Arihant Nenawati Registration No: IBBI/IPA-001/IP-P00456/2017-18/10799
9	Address and e-mail of the liquidator, as registered with the Board	Address: B-202, Sheraton Classic, Dr. Charat Singh Colony, Chakala, Andheri East, Mumbai-400069. Email ID: arihantn@gmail.com
10	Address and e-mail to be used for correspondence with the liquidator	Address: B-202, Sheraton Classic, Dr. Charat Singh Colony, Chakala, Andheri East, Mumbai-400069. Email ID: royalrefinery.liquidation@gmail.com
11	Last date for submission of claims	May 22, 2021

Notice is hereby given that the National Company Law Tribunal Mumbai Bench, has ordered the commencement of liquidation of the **Royal Refinery Private Limited** on **April 16, 2021 (Order received on April 22, 2021)**.

The stakeholders of **Royal Refinery Private Limited** are hereby called upon to submit their claims with proof on or before **May 22, 2021**, to the liquidator at the address mentioned against item No.10.

The financial creditors shall submit their claims with proof by electronic means only. All other creditors may submit the claims with the proof in person, by post or by electronic means.

Submission of false or misleading proof of claims shall attract penalties.

Date: **April 27, 2021**
Place: **Mumbai**

Mr. Arihant Nenawati
Liquidator of Royal Refinery private Limited
Reg No: IBBI/IPA-001/IP-P00456/2017-18/10799

